

12.23 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNT OF KANDLA PORT TRUST MORMUGAO PORT TRUST, AND COMMISSIONERS FOR THE PORT OF CALCUTTA FOR 1971-72 AND AUDIT REPORTS THEREON

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) Sir, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 10 of the Major Port Trusts Act, 1963.—

(i) Annual Accounts of the Kandla Port Trust for the year 1971-72 and the Audit Report thereon

(ii) Annual Accounts of the Mormugao Port Trust for the year 1971-72 and the Audit Report thereon [Placed in Library. See No LT-5118/73]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Commissioners for the Port of Calcutta for the year 1971-72 and the Audit Report thereon [Placed in Library See No LT-5119/73]

SHRI JYOTIRMOY BOSU (Diamond Harbour) These papers relate to the year 1971-72, for the year ending 31st March, 1972 They should have been laid one year earlier Shri Raj Bahadur owes an explanation to this House for this inordinate delay If he does it in future we shall have to censure this hon Minister

SHRI RAJ BAHADUR These are not only annual accounts but also audit reports and audit reports take time

REVIEWS AND ANNUAL REPORTS OF NATIONAL BUILDING CONSTRUCTION CORPORATION, NEW DELHI, HINDUSTAN HOUSING FACTORY LTD. NEW DELHI FOR 1971-72, MINISTERS' RESIDENCES (AUDIT) RULES, 1973 AND SLUM AREAS (IMPROVEMENT AND CLEARANCE) AUDIT RULES, 1973.

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi) and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

(i) (a) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1971-72

(b) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No LT-5120/73]

(ii) (a) Review by the Government on the working of the Hindustan Housing Factory Limited New Delhi for the year 1971-72

(b) Annual Report of the Hindustan Housing Factory Limited, New Delhi for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon [Placed in Library See No LT-5121/73]

(2) A copy of the Ministers' Residences (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No GSR 501 in Gazette of India dated the 12th